

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

**First Phase Induction Training Course for the newly appointed Civil Judges Class - II (2020 Batch) through online and other modes of telecommunication
Training Schedule**

(First Week: 11.05.2020 to 15.05.2020)

DATE & DAY	SESSION-I 10:30 am to 11:30 am	SESSION-II 12:00 pm to 1:00 pm	EXERCISES	To be submitted on or before
11.05.2020 Monday	Inaugural Session Address by: Hon'ble the Chief Justice, High Court of M.P. ----- Introduction of the Training Course and overall scheme By: Director, MPSJA along with Faculties	Constitution and Classification of Courts (Civil and Criminal) and its Jurisdiction By: Shri Dharendra Singh, Faculty Senior	Ex. 1: Prepare a note on classification of courts presently working in the Civil District in which you are posted with reference to the legal provisions of: i. Distribution of business amongst them by the District Judge and CJM ii. Jurisdiction of Special Court(s), if any	12.05.2020 at 10.00 am
12.05.2020 Tuesday	Key Issues relating to: Arrest and Remand to the Police/Transit/ Judicial custody By: Shri Jayant Sharma, Faculty Junior	Key issues relating to Bail By: Director, MPSJA	Ex. 2 : Order-sheet writing for grant of remand of accused to Police/Transit/Judicial custody; Order writing deciding application for bail in bailable and non-bailable offences	13.05.2020 at 10.00 am
13.05.2020 Wednesday	Civil suits; Generally Institution, scrutiny of plaint, cognizance and registration By: Smt Anu Singh, OSD	Cognizance in Criminal cases; Generally Scrutiny of charge-sheet, ER, FR, registration and other issues By: Shri Yashpal Singh, Deputy Director	Ex. 3 : Order-sheet writing: Filing of plaint, scrutiny, Reader report, registration and issuance of Process	14.05.2020 at 10.00 am
14.05.2020 Thursday	Role and duties of Ministerial Staff of Civil Court and Criminal Court By: Shri Dharendra Singh, Faculty Senior	Comments on Exercises 1 and 2 By: Shri Jayant Sharma, Faculty Junior	Ex. 4 : Order-sheet writing: Filing of charge sheet, Scrutiny, Cognizance and issuance of process	15.05.2020 at 10.00 am
15.05.2020 Friday	Interim custody of seized properties in Criminal Cases By: Shri Jayant Sharma, Faculty Junior	Comments on Exercise 3 By: Smt Anu Singh, OSD	Ex. 5 : Order writing – Interim custody of seized vehicle and other property subject to speedy and natural decay	16.05.2020 at 10.00 am

- NOTE:-**
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 - (iv) All correspondence shall be made through email and/or other mode of telecommunication.

DIRECTOR

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(Second Week – 18.05.2020 to 22.05.2020)

DATE & DAY	SESSION- I 10:30 am to 11:30 am	SESSION-II 12:00 pm to 1:00 pm		EXERCISES	To be submitted on or before
18.05.2020 Monday	Framing of Charges By: Shri Dharendra Singh, Faculty Senior	(12:00 pm to 12:30 pm)	(12:30 pm to 1:00 pm)	Ex.6- Framing of Charges	19.05.2020 at 10.00 am
		Comments on Exercise 4 By: Shri Yashpal Singh, Deputy Director	Comments on Exercise 5 By: Shri Jayant Sharma, Faculty Junior		
19.05.2020 Tuesday	Application generally filed along with plaint – How to decide application under Sec.80(2), 148, O.1 R 8, O.32 CPC By: Director, MPSJA	Amendment of pleadings under Order 6 Rule 17 CPC By: Shri Jayant Sharma, Faculty Junior		Ex.6(1) - Framing of Charges Ex.7- Amendment of pleadings	20.05.2020 at 10.00 am
20.05.2020 Wednesday	Judicial Ethics, Norms & Behaviour By: Hon'ble Shri Justice Sujoy Paul, Judge, High Court of M.P.	(12:00 pm to 1:45 pm)		Ex.8- Temporary Injunction (ex-party)	21.05.2020 at 10.00 am
		Temporary Injunction in Civil Cases By: Shri Yashpal Singh, Deputy Director			
21.05.2020 Thursday	Written Statement, Counter Claim and Set Off By: Smt. Anu Singh, OSD	Framing of issues in Civil Cases By: Shri Dharendra Singh, Faculty Senior		Ex.9- Temporary Injunction 1	22.05.2020 at 10.00 am
				Ex.10- Temporary Injunction 2	23.05.2020 at 10.00 am
22.05.2020 Friday	Discussion on law relating to consequence of non-appearance of parties (Order 9 CPC) By: Shri Yashpal Singh, Deputy Director	(12:00 pm to 12:30 pm)	(12:30 pm to 1:00 pm)	Ex.11- Framing of issues (2 Exercises)	24.05.2020 at 10.00 am
		Comments on Exercise 6 By: Shri Dharendra Singh, Faculty Senior	Comments on Exercise 7 By: Shri Jayant Sharma, Faculty Junior		

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**First Phase Induction Training Course for the newly appointed Civil Judges Class - II (2020 Batch) through online and other modes of telecommunication
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(Third Week – 26.05.2020 to 30.05.2020)

DATE & DAY	SESSION- I 10:30 am to 11:30 am		SESSION-II 12:00 pm to 1:00 pm	EXERCISES	To be submitted on or before
26.05.2020 Tuesday	Conduct of Civil Suit – Journey from plaint to judgement By: Director, MPSJA		Comments on Exercises 8, 9 & 10 By: Shri Yashpal Singh, Deputy Director	Ex.12 – Order writing relating to default Bail	27.05.2020 (To be submitted before 10.00 am)
27.05.2020 Wednesday	Attributes of a Judge By: Hon’ble Shri Justice Atul Sreedharan, Judge, High Court of M.P.		Trial in Criminal Cases – Proceeding in absence of accused and dispensation with personnel attendance (Sections 205, 299 & 317 CrPC) By: Smt. Anu Singh, OSD	Ex.13 – Order writing relating to Order 7 Rule 14 & Order 8 Rule 1-A CPC	28.05.2020 (To be submitted before 10.00 am)
28.05.2020 Thursday	Key issues relating to return of plaint and rejection of plaint (O.7 R10 CPC & O. 7 R.11 CPC) By: Shri Jayant Sharma, Faculty Junior		12:00 pm to 1:30 pm	Ex.14 – (i) Order writing relating to return of plaint (ii) Order writing relating to rejection of plaint	29.05.2020 (To be submitted before 10.00 am)
			Key issues relating to complaint cases By: Shri Yashpal Singh, Deputy Director		
29.05.2020 Friday	Key issues relating to Trials – Summary, Summons and Warrant By: Shri Dharendra Singh, Faculty Senior (Contd.)		Key issues relating to Trials – Summary, Summons and Warrant By: Shri Dharendra Singh, Faculty Senior	Ex.15 – (i) Order writing relating to Order 16 Rule 1&1-A CPC (ii) Order writing relating to Order 18 Rule 3 CPC	30.05.2020 (To be submitted before 10.00 am)
30.05.2020 Saturday	(12:00 pm to 12:30 pm)	(12:30 pm to 1:30 pm)	(2:00 pm to 3:00 pm)	Ex.16 – (i) Order 23 Rule 3 CPC	31.05.2020 (To be submitted before 10.00 am)
	Comments on Exercise 11 By: Shri Dharendra Singh, Faculty Senior	Comments on Exercises 12,13&14 By: Shri Jayant Sharma, Faculty Junior	Key issues relating to Order 23 CPC By: Shri Priyadarshan Sharma, Registrar (Admin), High Court of M.P.		

- NOTE:-**
- (i) Sessions scheduled on 26.05.2020 is subject to change of holiday on account of Id-ul-Fitar.
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**First Phase Induction Training Course for the newly appointed Civil Judges Class - II (2020 Batch) through online and other modes of telecommunication
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(Fourth Week – 01.06.2020 to 06.06.2020)

DATE & DAY	SESSION- I 10:30 am to 11:30 am		SESSION-II 12:00 pm to 1:00 pm	EXERCISES	To be submitted on or before
01.06.2020 Monday	Key issues relating to compounding of offences and withdrawal from prosecution (Sections 320 & 321 CrPC) By: Smt Anu Singh, OSD		Comments on Exercises 15 & 16 By: Shri Yashpal Singh, Deputy Director	Ex.17 – Judgment writing in Civil Case Ex.18 – Judgment writing in Criminal Case	05.06.2020 (To be submitted before 10.00 am)
02.06.2020 Tuesday	10:30 am to 11:15 am Key issues relating to issuance of commissions under Order 26 Rule 9 & Order 39 Rule 7 CPC By: Shri Dharendra Singh, Faculty Senior	11:30 am to 12:30 pm Key issues relating to recording of evidence in criminal cases By: Shri Yashpal Singh, Deputy Director	12:45 pm to 1:15 pm Session address by: Shri R.K. Vani, Registrar General, High Court of M.P.	Ex.19 – Order writing relating to Section 311 Cr.PC	03.06.2020 (To be submitted before 10.00 am)
03.06.2020 Wednesday	Key issues relating to examination of accused & defence evidence By: Shri Alok Mishra, Registrar (Exam & Labour, Judiciary), High Court of M.P.		Key issues relating to recording of evidence in civil cases By: Shri Jayant Sharma, Faculty Junior	Ex.20 – Examination of accused under Section 313 CrPC	04.06.2020 (To be submitted before 10.00 am)
04.06.2020 Thursday	Key issues relating to judgment writing – Civil and Criminal (Contd..) By: Director, MPSJA		Key issues relating to judgment writing – Civil and Criminal By: Director, MPSJA		
05.06.2020 Friday	Question/Answer Session By: Officers of the Academy		Comments on Exercises 19 & 20 By: Shri Jayant Sharma, Faculty Junior		
06.06.2020 Saturday	Valedictory Session Address by: Hon'ble Shri Justice Sanjay Yadav, Judge In-charge, Judicial Education				

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